

**PRINCIPAL DISTRICT COURT, ERODE AT ERODE DISTRICT**

**ADVERTISEMENT FOR DIRECT RECRUITMENT**

**A.No.181/2019**

Dated. 29.05.2019

Applications are invited to the following posts in Tamil Nadu Judicial Ministerial Service/Tamil Nadu Basic Service in the Judicial Unit of Erode District. As per the Hon'ble Supreme Court of India Civil Appeal No.1867/2006 Order dated 17.01.2019 communicated in Hon'ble High Court Madras Official Memorandum dated 08.02.2019 and Writ Petition No. 6378/2018 with other petitions order dated 30.04.2019 on the file of Hon'ble High Court Madras, the eligible candidates possessing the required educational qualification, age and other qualifications as per W.P.No.1027/2013 and M.P.No.1/2013 dated 09.06.2014 on the file of the Hon'ble High Court, Madras and following the G.O.Ms.No.44 Labour and Employment (T2) Department dated 11.03.2015 may apply for the respective posts in the prescribed format along with copies of all the testimonials and certificates duly self attested by the applicant. All the applications should be sent only by **Ordinary post**. All the posts will be filled up through Written Examination and Oral Interview.

Details of the posts, Educational qualification, scale of pay, number of vacancies and the respective roster turns are noted below:-

**I. Computer Operator: (Purely temporary basis)**

Number of Post : 5 (Five)

Educational Qualification : 1. Pass in Bachelor of Computer Science – Computer Application from recognized university;  
(or)  
Bachelor Degree in B.A., (or) B.Sc., (Or) B.Com., from recognized university with a Diploma in Computer Application from recognized university.  
2. Technical Qualification of Typewriting of Higher Grade both English and Tamil for all applicants.

Pay Matrix : Rs.20600-65500 (Level 10 in the revised levels of pay)

**(Turn Nos. for the vacancies - 2 to 6)**

Sl. No.	Turn	Turn No.
1	SC (Priority) (Arunthathiyar on preferential basis) Destitute Widow - Women	2
2	MBC & Denotified Communities (Priority)	3
3	BC (Otherthan BC-Muslims) (Priority)	4
4	GT (Non Priority) Destitute Widow - Women	5
5	SC (Priority)	6

**Note :-** The appointment to the post of Computer Operator will be made purely on temporary basis under rule 16(a)(i) of Tamil Nadu Judicial Ministerial Service Rules & 18(1) of Tamil Nadu Government Servants (Condition of services) Act 2016, Tamil Naud Act No.14/2016 and they are not entitled for any preferential claim to the future appointment and the appointment shall be liable to be terminated at any time without notice and without any reason being assigned.

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## **2. SENIOR BAILIFF**

Number of Post : 8 (Eight)  
Educational Qualification : Should have passed SSLC  
Pay Matrix : Rs.19500-62000 (Level 8 in the revised levels of pay)

### **(Turn Nos. for the vacancies - 28 to 35)**

<b>Sl. No.</b>	<b>Turn</b>	<b>Turn No.</b>
1	MBC & Denotified Communities (Priority)	28
2	GT (Non Priority) women	29
3	BC (Otherthan BC-Muslims) (Non Priority) women	30
4	GT (Non Priority) Ex-Servicemen Tamil Medium	31
5	SC (Non Priority) (Arunthathiyar on preferential basis)	32
6	MBC & Denotified Communities (Non Priority)	33
7	BC(Otherthan BC-Muslims) (Non Priority)	34
8	GT (Priority)	35

## **3.XEROX OPERATOR**

Number of Post : 13 (Thirteen)  
Educational Qualification : Should have passed SSLC  
Practical Experience : Six months experience in Xerox machine operation  
Pay Matrix : Rs.16600-52400(Level 3 in the revised levels of pay)  
Age (as on 01.07.2019) : 28 years completed.

### **(Turn Nos. for the vacancies - 7 to 19)**

<b>Sl. No.</b>	<b>Turn</b>	<b>Turn No.</b>
1	MBC & Denotified Communities(Non Priority) Destitute Widow - Women	7
2	BC (Otherthan BC-Muslims)(Non Priority) Destitute Widow - Women	8
3	GT (Non Priority)	9
4	BC(Otherthan BC-Muslims)(Non Priority)	10
5	GT (Non Priority)	11
6	SC (Non Priority) Destitute Widow - Women	12
7	MBC & Denotified Communities (Non Priority)	13
8	BC (Otherthan BC-Muslims) (Non Priority)	14
9	BC Muslims(Priority)	15
10	SC (Non Priority)	16
11	MBC & Denotified Communities(Non Priority)	17
12	BC(Otherthan BC-Muslims)(Non Priority) women Tamil Medium	18
13	GT (Non Priority) women Tamil Medium	19

**4. OFFICE ASSISTANT**

Number of Post : 52 (Fifty Two)

Educational Qualification : Should have passed VIIIth std and possession of LMV or HMV Valid License is desirable

Pay Matrix : Rs.15700-50000 (Level 1 in the revised levels of pay)

**(Turn Nos. for the vacancies - 40, 46, 50, 62 to 110)**

Sl. No.	Turn	Turn No.
1	BC(Muslims)(Non Priority) Destitute Widow Women	40
2	MBC & Denotified Communities(Non Priority) Ex-Servicemen Tamil Medium	46
3	ST(Priority)	50
4	SC(Non Priority)Ex-Servicemen Tamil Medium	62
5	MBC & Denotified Communities(Non Priority)	63
6	BC(Otherthan BC-Muslims)(Non Priority)	64
7	GT(Non Priority)Tamil Medium	65
8	SC(Non Priority)(Arunthathiyar on preferential basis)	66
9	MBC & Denotified Communities(Non Priority)	67
10	BC(Otherthan BC-Muslims)(Non Priority)) women	68
11	GT (Priority)	69
12	BC(Otherthan BC-Muslims)(Non Priority)	70
13	GT (Non Priority) women	71
14	SC(Priority)	72
15	MBC & Denotified Communities(Non Priority) women Tamil Medium	73
16	BC(Otherthan BC-Muslims )(Non Priority) Tamil Medium	74
17	GT (Non Priority)	75
18	SC(Non Priority) women	76
19	MBC & Denotified Communities(Priority)	77
20	BC (Muslims)(Non Priority)	78
21	GT (Non Priority)	79
22	BC(Otherthan BC-Muslims )(Priority)	80
23	GT (Non Priority) women Tamil Medium	81
24	SC(Non Priority)	82
25	MBC & Denotified Communities(Non Priority)	83
26	BC (Otherthan BC-Muslims)(Non Priority) women	84
27	GT (Priority)	85
28	SC(Non Priority)	86
29	MBC & Denotified Communities(Non Priority)	87
30	BC (Otherthan BC-Muslims)(Non Priority)	88
31	GT (Non Priority)	89
32	BC (Otherthan BC-Muslims)(Non Priority)	90
33	GT (Non Priority)	91
34	SC(Non Priority) women Tamil Medium	92
35	MBC & Denotified Communities(Non Priority) women	93
36	BC (Otherthan BC-Muslims)(Non Priority) women Tamil Medium	94
37	GT (Non Priority) women	95

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38	MBC & Denotified Communities(Non Priority) Tamil Medium	96
39	BC (Otherthan BC-Muslims)(Priority)	97
40	GT (Non Priority) Ex-Servicemen	98
41	BC (Muslims)(Non Priority)	99
42	GT (Priority) Tamil Medium	100
43	MBC & Denotified Communities(Priority)	101
44	SC(Non Priority)(Arunthathiyar on preferential basis) women	102
45	GT (Non Priority) women	103
46	BC (Otherthan BC-Muslims)(Non Priority)	104
47	GT (Non Priority)	105
48	SC(Priority)	106
49	MBC & Denotified Communities(Non Priority)) women	107
50	BC (Otherthan BC-Muslims)(Non Priority) women	108
51	GT (Non Priority)	109
52	BC (Otherthan BC-Muslims)(Non Priority)	110

**5.MASALCHI**

Number of Post : 13 (Thirteen)

Educational Qualification : Able to read and write in Tamil

Pay Matrix : Rs.15700-50000 (Level 1 in the revised levels of pay)

**(Turn Nos. for the vacancies - 46, 50, 59 to 69)**

Sl. No.	Turn	Turn No.
1	MBC & Denotified Communities(Non Priority) Ex-Servicemen Tamil Medium	46
2	ST(Priority)	50
3	GT(Non Priority)	59
4	BC(Otherthan BC-Muslims)(Priority)	60
5	GT(Non Priority)W	61
6	SC(Non Priority)Ex-Servicemen Tamil Medium	62
7	MBC & Denotified Communities(Non Priority)	63
8	BC(Otherthan BC-Muslims)(Non Priority)	64
9	GT(Non Priority)Tamil Medium	65
10	SC(Non Priority)(Arunthathiyar on preferential basis)	66
11	MBC & Denotified Communities(Non Priority)	67
12	BC(Otherthan BC-Muslims)(Non Priority)) women	68
13	GT(Priority)	69

**6.WATCHMAN**

Number of Post : 9 (Nine)

Educational Qualification : Able to read and write in Tamil

Pay Matrix : Rs.15700-50000 (Level 1 in the revised levels of pay)

**(Turn Nos. for the vacancies - 40 to 48)**

Sl. No.	Turn	Turn No.
1	BC(Muslims)(Non Priority) Destitute Widow Women	40
2	GT (Non Priority)	41
3	SC (Non Priority)	42
4	MBC & Denotified Communities (Non Priority) Women	43
5	BC (Otherthan BC-Muslims) (Priority)	44
6	GT (Non Priority)	45
7	MBC & Denotified Communities(Non Priority) Ex-Servicemen Tamil Medium	46
8	BC (Otherthan BC-Muslims) (Non Priority) women	47
9	GT (Non Priority)Women Tamil Medium	48

**7. SANITARY WORKER**

Number of Post : 1 (One)

Educational Qualification : Able to read and write in Tamil

Pay Matrix : Rs.15700-50000 (Level 1 in the revised levels of pay)

**(Turn Nos. for the vacancy - 12)**

Sl. No.	Turn	Turn No.
1	SC (Non Priority) Destitute Widow Women	12

**8. LIFT OPERATOR**

Number of Post : 1 (One)

Educational Qualification : Should have passed SSLC and minimum two years practical experience as Electric Lift Operator

Pay Matrix : Rs.15700-50000 (Level 1 in the revised levels of pay)

**(Turn No for the vacancy - 1)**

Sl. No.	Turn	Turn No.
1	GT (Priority)	1

**Age Limit for All Posts(Except for the post of Xerox Operator) Age (should have completed 18 years as on 01.07.2019) Maximum Age limit should not exceed as shown in the table.**

Category	O.C.	B.C and M.B.C	SC/ST
General	30	32	35
Physically Handicapped (40% disability)	30 + 10 = 40	32 + 10 = 42	35 + 10 = 45
Possessing Qualification above M.G.E.Q i.e., (S.S.L.C) / 10th Std pass	30	No Age limit	No Age limit
Ex.Service Men	No Age limit	No Age limit	No Age limit
Destitute Widow possession Qualification above M.G.E.Q i.e.,(S.S.L.C) / 10th Std pass	No Age limit	No Age limit	No Age limit

**Note: Age relaxation concession will be made with reference to the existing Government Rules / Government Orders.**

**GENERAL INFORMATION:**

Appointment to the post of Computer Operator mentioned in Sl.No.1, will be purely on temporary basis under Rule 16(a)(i) of Tamil Nadu Judicial Ministerial Service Rules & 18(1) of Tamil Nadu Government Servants (Condition of services) Act 2016, Tamil Nadu Act No.14/2016 and they are not entitled for any preferential claim to future appointment and the appointment shall be liable to be terminated at any time without notice and without any reason being assigned.

**Last Date :**

Date of Notification : 29.05.2019

Last Date of submitting applications : 12.06.2019

All the applications with recent passport size photos affixed and duly self attested on the right margin of the application in the space provided, as mentioned should be submitted along with self attested copies of all the testimonials, certificates only by Registered post on or before 12.06.2019 at 5.45 p.m. (Original Certificates and testimonials should not be sent) to the under mentioned address by Registered post with acknowledgment. The applications received after the last date will not be entertained under any circumstances.

**APPLICATION SHOULD BE TO BE ADDRESSED TO**

THE PRINCIPAL DISTRICT JUDGE,  
PRINCIPAL DISTRICT COURT,  
COMBINED COURT BUILDING, ERODE,  
ERODE DISTRICT-638 011

**Note:**

The Principal District Judge, Erode District has the power to select the qualified and eligible candidates, to postpone the interview, if circumstances need to cancel the advertisement without any prior intimation. The applicants are strictly instructed to follow the instructions issued along with this notification. Failure in following the instructions will lead to the rejection of the application. Applications received after 5.45 p.m. on 12.06.2019 will not be entertained.

(Sd/-N.UMA MAHESWARI)  
Principal District Judge,  
Erode.

Place : Erode  
Date : 29.05.2019

## INSTRUCTIONS TO THE CANDIDATES

1	A candidate applying for more than one post, should apply in separate application for each post. Applicants should mention the name of the post applied for and the community to which the applicant belongs, in the top of the cover for ready reference. Applicants should submit only one application for each of the posts of his/her choice. Otherwise, it will be summarily rejected.
2	Recent passport size colour photograph of the candidate should be affixed on the application in the box provided with self - attestation. The photograph should not be stapled.
3	All further communication/Memo/Intimation for interview will be made only through the website <a href="http://www.districts.ecourts.gov.in/erode">www.districts.ecourts.gov.in/erode</a> No individual communication will be sent to the applicants other than the communication made in the District Court website. Hence, the applicants are advised to visit the aforesaid website for any further communication.
4	Only self attested photo copies of certificate for age proof, community, Education qualification, Technical education and Employment Registration card to be submitted along with the application. Original certificates should not be sent along with the application.
5	Incomplete applications, application without signature of the applicant, application without enclosing necessary certificates will be summarily rejected. If any of the claim of the applicant is found to be false, the application of such candidates will be rejected without any notice.
6	Applicants applying for the post of Xerox Operator should submit necessary experience certificate, along with the application.
7	The applicants should submit the photo ID and residence proof along with the application. It may be any two of the following. 1. Driving License, 2. Pan Card, 3. 1st Page of Bank Passbook, 4. Voter's ID card, 5. Ration Card/Smart card, 6. Aadhar Card.
8	The applicants claiming reservation for Destitute Widow, should submit the Xerox copy of the certificate issued by the concerned Revenue Divisional Officer, along with their application(s).
9	The applicants claiming reservation for "Intercaste Married Couple" (Where one of the spouses belongs to SC/ST) should submit the Xerox copy of the certificate issued by the concerned Thasildhar, along with their application(s).
10	The applicants claiming reservation under priority basis should submit necessary priority certificates. Otherwise the application will be rejected.
11	The application received after the last date i.e., 12.06.2019. 5-45 p.m. will not be entertained under any circumstances.
12	The applicant claiming reservation for persons studied in Tamil Medium (PSTM), should submit the Xerox copy of the certificate obtained as per instructions issued in G.O.Ms.No.145 Personnel and Administrative Reforms(S) Department dated 30.09.2010, along with their application(s).
13	The Principal District Judge, Erode District has the power to select the qualified and eligible candidates, to postpone the interview, if circumstances need to cancel the advertisement without any prior intimation.
14	The candidates appointed temporarily under 16(a)(i) of Tamil Nadu Judicial Ministerial Service and 18(1) Tamil Nadu Government Servent's(Conditions of Services) Act 2016, Tamil Nadu Act No.14/2016 may also apply for any of the posts in this Notification according to their choice. Their case will be considered in accordance with the directions issued by the Hon'ble High Court, Madras in its order dated 30.04.2019 made in writ petitions 6378/2018 batch.
15	Canvassing in any form or any kind of recommendation with regard to seeking appointment in any form, will lead to forfeiture of his/her candidates, without any notice and the selection will be made purely on the basis of merit and ability.
16	All the posts will be filled up through Written Examination and Oral Interview.
17	If the Appointing authority/Principal District Judge comes to knowledge that any of the applicant resorts to illegal/unlawful means for getting appointment either by influence or paying bribe to any person appropriate criminal action will be taken against all the person concerned including the applicant. Further the applicant's application is liable for summarily rejected.

**Application Form**  
**Judicial Department Erode District**

Affix  
Passportsize photo  
with self  
attestation

**Name of the post Applied for .....**

- 1 Name of the Applicant :  
(as per the certificates) (in English)
- 2 Father / Husband Name :
- 3 Sex (Male / Female / Others) :  
Male / Female
- 4 Date of Birth :  
DD/MM/YYYY
- 5 Educational Qualification :  
( Transfer Certificate. Additional educational  
qualification if any, xerox copy of certificate to  
be enclosed.
- 6 Community (tick correct community) : (OC/BC/BCM/MBC/SC/SCA/ST)
- 7 Caste :
- 8 Nationality / Religion :
- 9 Native Place :
- 10 Whether the applicant is married :
- 11 Present Address :
- 12 Permanent Address :
- 13 Experience and additional qualification if any. If :  
so certificates to be attached
- 14 Do you claim priority? :  
if yes, relevant certificates to be attached.  
1). Destitute widow  
2). Physically challenged person  
3). Ex-serviceman or dependent of  
Ex-serviceman  
4). Intercaste marriage  
5). others.
- 15 Have you studied the prescribed qualification in :  
Tamil Medium if yes, copy of certificate to be  
enclosed.
- 16 Have you registered your name in Employment :  
Exchange, if yes, furnish Registration No.,  
Name of Employment and copy of Registration  
Card to be enclosed.
- 17 Is there any Criminal Case pending against the :  
applicant? If yes, strictly to be furnished



18 Whether any relatives are working in the :  
Judicial Department of Erode District Judiciary

19 Details of enclosures :

I declare that all the details furnished by me above are true to the best of my knowledge. I also declare that I have fully read the instructions to candidates issued in this Notification.

Place:  
Date :

Signature of the Candidate